

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

(Constituted Under the Consumer Protection Act, 1986)

Telephone NO.24608711
Fax No.24651505

Website: <http://ncdrc.nic.in>

No.A-34/CIRCUIT BENCH/NCDRC/2019



Ubbhokta Nyay Bhawan
'F' Block
GPO Complex, INA
NEW DELHI-110 023

14th November, 2019

CIRCULAR

The Hon'ble President National Consumer Disputes Redressal Commission is pleased to direct holding of the Circuit Bench sittings of this Commission at the places mentioned below. In the event of any party seeking adjournment in cases emanating from the concerned State, the same be listed for hearing before the Circuit Bench during the period, with the consent of the parties. The parties shall file their written arguments/synopsis at least one week before the date fixed.

S.N.	PLACE	NAME OF STATE	PERIOD
1	Kolkata	West Bengal	06.01.20-17.01.20
2	Chandigarh	Punjab	20.01.20-31.01.20
3	Jaipur	Rajasthan	03.02.20-14.02.20
4	Chandigarh	Haryana & Chandigarh, UT	17.02.20-28.02.20
5	Pune	Maharashtra	16.03.20-27.03.20
6	Kochi	Kerala	13.04.20-24.04.20
7	Ahmedabad	Gujarat	27.04.20-08.05.20
8	Shimla	Himachal Pradesh	11.05.20-22.05.20
9	Bhopal	Madhya Pradesh	06.07.20-17.07.20
10	Chennai	Tamil Nadu	20.07.20-31.07.20
11	Bangalore	Karnataka	17.08.20-28.08.20
12	Mumbai	Maharashtra	31.08.20-11.09.20
13	Hyderabad	Andhra Pradesh & Telangana	14.09.20-25.09.20
14	Lucknow	Uttar Pradesh	05.10.20-16.10.20
15	Guwahati	Assam	19.10.20-29.10.20
16	Allahabad	Uttar Pradesh	02.11.20-13.11.20
17	Nagpur	Maharashtra	16.11.20-27.11.20
18	Jodhpur	Rajasthan	07.12.20-18.12.20

This issues with the approval of the Hon'ble President.

(S. HANUMANTHA RAO)
Joint Registrar

Copy to:-

- 1) The Deputy Secretary Government of India, Department of Consumer Affairs, Krishi Bhawan, New Delhi-110001- For information.
- 2) Sr. PPS to the Hon'ble President
- 3) PS (s) to the Hon'ble Member(s) } with a request to bring it to the kind notice of the Hon'ble President and Member (s).
- 4) Deputy Registrar/ Assistant Registrar (s), NCDRC.
- 5) Court Masters of all Benches, NCDRC.
- 6) Section Officers (RP/ CC/ FA/ Listing Section), NCDRC.
- 7) SO, Computer Section for uploading the same in the website.
- 8) Notice Board.
- 9) Guard File.